

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.186/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Naviplast Traders Pvt.Ltyd & Ors.-Versus-R.G.Shaw & Sons Pvt.Ltd.		
Under Section	7 I B C		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KANISHK KHETAN, ADV, PETITIONERS &  
RESOLUTION  
PROFESSIONAL

Kanishk Khetan  
8/11/17

ORDER

Ld. Advocate appearing on behalf of the Resolution Professional (RP) has informed that meeting of Committee of Creditors (CoC) took place on Monday, 06/11/2017. RP is directed to file Progress Report within 7 days.

List on 29/11/2017 for further consideration.

*Jd*

(Jinan K.R.)  
Member (J)

*Jd*

(Vijai Pratap Singh)  
Member (J)